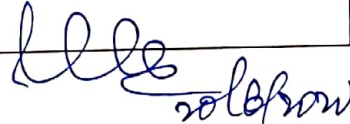


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 22.06.2020**

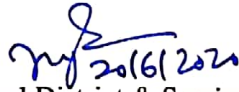
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<u>ARGUMENTS</u> 1) RA 178/2015 2) RA 181/2015	<u>ARGUMENTS</u> 1) S.C. 295/2012 2) S.C. 168/2013 3) S.C. 121/2014 <u>OBJECTION</u> 4) CrI.Misc. 452/2020 5) CrI.Misc. 499/2020 6) CrI.Misc. 512/2020 7) CrI.Misc. 527/2020 <u>TO HEAR</u> 8) CRL.A 31/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<u>CUSTODY MATTERS</u> 1) S.C. 78/2020 2) S.C. 79/2020 3) S.C. 95/2020 <u>TO HEAR</u> 4) CrI.Misc. 236/2020 5) CrI.Misc.502/2020 6) CrI.Misc. 592/2020 <u>ORDER</u> 7) CrI.Misc. 514/2020 8) CrI.Misc. 526/2020 9) CrI.Misc. 605/2020 10) CrI.Misc. 630/2020


Prl. District & Sessions Judge
Bengaluru Rural District
Bengaluru

NOTE:- 1. Other cases listed on 22.06.2020 are posted to 06.07.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 22-06-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>HEARING</u></p> <p>1. M.C.147/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>2. R.A.46/2019 3. R.A.64/2019</p> <p style="text-align: center;"><u>ORDER</u></p> <p>4. MISC.3/2019 5. R.A.53/2019</p>	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1. CRL.MISC.530/2020</p> <p style="text-align: center;"><u>FOR REPLY</u></p> <p>2. CRL.MISC.372/2020 3. CRL.MISC.635/2020</p> <p style="text-align: center;"><u>ORDER</u></p> <p>4. CRL.MISC.251/2020 5. CRL.MISC.484/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>6. R.A.139/2018 7. R.A.142/2018 8. R.A.28/2019 9. R.A.83/2019</p> <p style="text-align: center;"><u>ORDER</u></p> <p>10. M.A.26/2018</p>	<p style="text-align: center;"><u>OBJECTION</u></p> <p>6. CRL.MISC.239/2020</p> <p style="text-align: center;"><u>JUDGMENT</u></p> <p>7. CRL.A.106/20119</p> <p style="text-align: center;"><u>ORDER</u></p> <p>8. CRL.MISC.587/2020 9. CRL.MISC.595/2020 10. CRL.MISC.643/2020</p>


VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. Other cases listed on 22-06-2020 are posted to 07-07-2020.
2. All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:22/06/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u></p> <p>1) R.A. 14/2016 2) M.A. 4/2004 3) F.D.P. 8/2015 4) M.A. 3/2017 5) R.A. 163/2017 6) P & S.C. 24/2019</p> <p><u>Judgment</u></p> <p>1) M.C. 33/2020</p> <p><u>Order</u></p> <p>1) Crl.Misc. 532/2020</p> <p><u>Objection</u></p> <p>1) Crl.Misc. 647/2020 2) Crl.Misc. 658/2020</p>	<p><u>CRIMINAL ARGUMENTS</u></p> <p>1) S.C. 160/2010 2) S.C. 82/2011 3) S.C. 349/2011 4) S.C. 369/2011 5) S.C. 91/2017 6) Crl.A. 12/2015 7) Crl.A. 19/2018</p> <p><u>To Hear</u></p> <p>1) Crl.Misc. No. 524/2020 2) Crl.Misc. No. 632/2020</p> <p><u>Objections</u></p> <p>1)Crl.Misc. 667/2020</p>

Sd/-
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:28/5/2020 issued by Hon'ble High Court of Karnataka.